



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WA/179/2024 FIXED	DIDAR MIRDHA Versus THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
HEARING				
2	PIL(Suo Moto)/3/2018	XXXX Versus IN RE- THE STATE OF ASSAM AND 15 ORS.	SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED MR. D SAIKIA, AG, ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. R K D CHOUDHURY, DY. S.G.I. MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MRS. K BARPUZARI (R-16) MR. A CHAMUAH, INTERVENOR MR. S DUTTA
3	PIL/76/2018	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, BTC SC, F.DEPTT. ASSTT.S.G.I.
4	PIL/77/2018	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM MR. B D GOSWAMI, ADDL. AG, ARUNACHAL PRADESH MR. A KALITA, ADDL. AG, MIZORAM ASSTT.S.G.I. MS. T KHRO, ADDL. AG, NAGALAND SC, FOREST SC, REVENUE
5	WITH PIL/39/2023	PARITOSH KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P SARMA MR. S K ROY MS D MAHANTA MS S DAS	GA, ASSAM SC, FOREST

6	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU MR. S K MEDHI (R-6)
7	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. R K D CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
8	WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
9	WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
10	WP(C)/4062/2019 FIXED	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
11	WA/397/2022 CAVT. NO.14312/022,	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. K M MAHANTA(R-5) MR. A B T HAQUE MS N BEGUM(R-5) MS M KAKOTY (R-5) MR S GAUTAM(R-5) MS. D SARMAH(R-5) SC, PWD FOR CAVEATOR
12	WA/265/2023 FIXED	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3- 5-49,51, 52,54-69,7- -87,89,103, 105-117,11- -126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM

13	WITH WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
14	WA/425/2023	M/S RIU ENTERPRISES Versus THE INDIAN OIL CORPORATION LIMITED AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS MR M HANDIQUE	SC, I O C
15	WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST
16	WP(C)/6633/2024 CAVT. NO.10452/024, FIXED	THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 2 ORS Versus K RAVEENDRA ALVA AND ANR	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. P K TIWARI MR. A R GOGOI DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
10)	MR. R P SINGH	29-01-2025	To	18-02-2025
11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/83/2025 PART-HEARD, AS FIRST ITEM, FIXED	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/126/2025 in WP(C)/83/2025	M/S DHUBRI DISABLED MEN JHOGRA DOHAR AND SOULMARI BEEL FISHERY DEVELOPMENT COOPERATIVE SOCIETY LTD Versus M/S GANGADHAR FISHERY COOP SOCIETY LTD AND ORS	MR. B D KONWAR SR. ADV. SC, AFDC MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	
2	WP(C)/228/2025 FIXED	SANJEEB LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM
3	WP(C)/270/2025 FIXED, WITH OFFICE NOTE	MD RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
ADMISSION				
4	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
5	WP(C)/3877/2021 FIXED	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
6	WP(C)/774/2023 FIXED	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4) MR. A S TAPADER (R-6) MR M AHMED (R-6)

7	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
8	WP(C)/4286/2024 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
ORDERS				
9	Review.Pet./208/2024 CAVT. NO.08362/024, FIXED	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
WITH				
10	Cont.Cas(C)/561/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH
HEARING				
11	WP(C)/539/2018 PART-HEARD, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O), FIXED	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
WITH				
I.A.(Civil)/3087/2018 in WP(C)/539/2018				
12	WP(C)/2534/2017	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
13	WP(C)/6512/2017	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
14	WP(C)/2689/2022 in WP(C)/4811/2022	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI
14	I.A.(Civil)/2689/2022 in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
WITH				
WP(C)/4811/2022				
15	WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
WITH				
15	WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
16	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
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14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
17)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/6812/2024 AT 2 P.M. BY SLIP	DR AKASH DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR P DOLEY	MR. K N CHOUDHURY(R-5,6,7) MR. J PATOWARY (R-5,6,7) N GAUTAM(R-5,6,7) SC, N M C SC, HEALTH
2	WITH WP(C)/6640/2024	DR ANUSHUYA SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, N M C SC, HEALTH
	WITH I.A.(Civil)/3990/2024 in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS Versus DR ANUSHUYA SARMAH AND ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. J PATOWARY MS. B SOREN MR. D J DAS	MR. K N CHOUDHURY MR. J PATOWARY SC, N M C SC, HEALTH
	WITH I.A.(Civil)/3992/2024 in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS Versus DR ANUSHUYA SARMAH AND 2 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR P DOLEY	
<u>MOTION</u>				
3	Cont.Cas(C)/685/2024 B/O	PALLAB RANJAN CHANDA Versus THAI TSHO DAW DAULNAGUPHU AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	
4	WP(C)/286/2025 FIXED	SHYAMAL KRISHNA ROY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
5	WP(C)/296/2025 FIXED	BIDYA CHAKRAVORTY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
6	I.A.(Civil)/2585/2024 FIXED in WP(C)/3868/2024	DR LOKMAN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN	SC, HIGHER EDU SC, HIGHER EDU

	WITH WP(C)/3868/2024 CAVT. NO. 07192/024,	DR. BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR
ADMISSION				
7	WP(C)/8073/2019 FIXED	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
	WITH I.A.(Civil)/3490/2024 in WP(C)/8073/2019	THE STATE OF ASSAM Versus RAHUL AMIN REZA AND OTHERS	MR P H KONWAR	
8	WP(C)/1442/2023	PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU
9	WP(C)/2425/2021 FIXED	RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
10	WP(C)/6202/2022 FIXED	MD HAZARAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY,SC, SSA.
11	WP(C)/247/2023 FIXED	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
12	WP(C)/711/2023 FIXED	RAKHAL CHAKLADER AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE
13	WP(C)/4067/2023 FIXED	GUNAWATI PANYANG @ GUNAWATI PANYANG MORANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4110/2023 FIXED	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
15	WP(C)/5796/2023 FIXED	SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
16	WP(C)/1863/2024 FIXED	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. S U AHMED (R-5) SC, SEC. EDU. A M RAHMAN (R-5)
17	WP(C)/2788/2024 FIXED	SUNIL KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R BORUAH MR N SARMA	GA, ASSAM SC, SEC. EDU.

18	WP(C)/3210/2024 FIXED	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
ORDERS				
19	Cont.Cas(C)/167/2018 FIXED	MUKHESWAR GOGOI AND 8 ORS. Versus PREETOM SAIKIA AND ORS.	MR. A K BHUYAN MS. B BHUYAN MR. B GOSWAMI	MR. D SAIKIA (R4) MRS. R BORAH (R4) MR. A DEKA (R1) MS. A VERMA (R3) MS. S KHANIKAR (R3) MR N SARMA (R4) MS U DAS (R3) MR. G TAYE (R3)
20	Cont.Cas(C)/199/2018 FIXED	BIDYUT JYOTI BORAH AND 3 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. Y S PHOM	MR. D SAIKIA (R1) MR. A DEKA (R1) MR. A DEKA (R1)
21	Cont.Cas(C)/749/2019 FIXED	SUSHIL CH. GHOSH AND 14 ORS. Versus PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR. S BORA MS. L DEVI MS. N PHUKAN MR B KAUSHIK
22	Cont.Cas(C)/461/2021 B/O	KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA
23	Cont.Cas(C)/220/2022 B/O	SWAPNA HAZARIKA Versus DR. BIJOYA CHOUDHURY, ACS AND ORS	MR. N BORAH MR H MAZUMDER	MR B KAUSHIK (R-2)
24	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
25	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
WITH				
26	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
27	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
28	Review.Pet./170/2024 IN WP(C)/4034/2024 (D/O), FIXED	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
WITH				
29	WP(C)/4789/2024	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
30	Cont.Cas(C)/387/2024 FIXED	ANJUWARA KHATUN Versus SURANJANA SENAPATI	MR. M ALI H R KHAN	
31	WP(C)/6997/2024 FIXED	ISHAK ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI	SC, HIGHER EDU GA, ASSAM SC, G U

32 [WP\(C\)/6998/2024](#)
FIXED

NABAJEET DEB
Versus
THE STATE OF ASSAM AND 6 ORS

MR P R SARMA
MR D MEDHI
MR. A HUDA
MR. J N SUWAI

SC, HIGHER EDU
GA, ASSAM
SC, G U

HEARING

33 [WP\(C\)/3619/2020](#)
B/O

MAITRAYEE CHAKRAVARTY
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. D K SARMAH
MS. A TALUKDAR

SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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[For Tuesday,4th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/8446/2018 WITH LCR	ALEMA KHATUN @ AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H AHMED MR. N H BARBHUIYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8450/2018 WITH LCR	ATOWAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/8505/2018 WITH LCR	ABDUL RASHID Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/8584/2018 WITH LCR	PHONI MALO DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. P S BISWAS MS A PARVEEN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/8634/2018 WITH LCR	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/8701/2018 WITH LCR	FAKAR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR S M T CHISTIE MR. S K DAS MR N AHMED MR. S I TALUKDAR MR R KARIM MR. M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/8910/2018 WITH LCR	ASMOT @ AJMOT @ AZMOT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/162/2019 WITH LCR	RITA GHOSE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH MS S SENGUPTA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/210/2019 WITH LCR	MOHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. K BORUAH MR. M ALOM MR. R BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/231/2019 WITH LCR	AJUR SHEIKH @ ABJUR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. A SAYED MS. R HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2945/2021 B/O	SURAJIT DEKA Versus UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	MRS S BARUAH ASSTT.S.G.I.
2	WP(C)/905/2024 FIXED	CHAF A BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE SC, FOREST SC, P W D
3	WP(C)/1984/2024 B/O	THE BOKAKHAT SANMILITA YATRIBAHIBUS MALIK ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. S. ALOM	GA, ASSAM MR. M DUTTA(R-9,10,11) MR. U SARMA (R-8) MR K M BORA(R-9,10,11) K. KALITA(R-8) SC, TRANSPORT DEPARTMENT, ASSAM
ORDERS				
4	WP(C)/1934/2019 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, TAXES
5	WITH WP(C)/2797/2014	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
6	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

7	Cont.Cas(C)/742/2023 FIXED	ABDUL RAHMAN Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MS. P R MAHANTA (R-1) MR. R BORPUJARI (R-1)
HEARING				
8	WP(C)/5960/2017	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC
9	WP(C)/652/2018	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
10	WP(C)/5738/2021 FIXED	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
WITH				
11	WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
12	WP(C)/5161/2022 FIXED	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
WITH				
	I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE
13	WP(C)/1765/2023	SIMPLEX INFRASTRUCTURES LTD. Versus THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FOREST

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(CrI.)/97/2024 WITH LCR 6 FILES, OFFICE NOTE, FIXED in CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
	WITH CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR. P DAIMARY	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM
HEARING				
2	Death Sentence Ref./4/2019 WITH LCR 13 FILES, P.B.-4	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
3	WITH CRL.A(J)/92/2019 5 Y 7 M 29 D :	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
4	WITH CRL.A(J)/114/2019	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
5	CrI.A./1/2020 5 Y 2 M 14 D :WITH LCR 5 FILES, P.B.-2, OFFICE NOTE	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
6	CRL.A(J)/104/2020 5 Y 0 M 10 D :WITH LCR 5 FILES. P.B.-2.	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM

7	CRL.A(J)/105/2020 4 Y 11 M 22 D :WITH LCR 5 FILES. P.B-2.	DINESH RAO Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
8	Crl.A./117/2020 WITH LCR 6 FILES. P.B-2.	SRI KANAILAL BIN Versus THE STATE OF ASSAM AND ANR	MS. S G BARUAH	MR. N BORAH(R-2) MR H MAZUMDER(R-2) MR H MAZUMDER(R-2) MR P K BORA PP, ASSAM MR. P K BORA(R-2)
9	CRL.A(J)/7/2021 6 Y 3 M 28 D :WITH LCR 5 FILES. P.B-3.	AMRIT TERANG Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/15/2021 4 Y 4 M 12 D :WITH LCR 4 FILES. P.B-2.	BADAL GORH Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/16/2021 WITH LCR 5 FILES. P.B-2.	NAKUL CHANGMAI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- ADMISSION WITH NOTICE SERVED - REPLY FILED -

1	WP(C)/6815/2023 FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
2	WITH WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
HEARING				
3	WP(C)/854/2016 FIXED	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA

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16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
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18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./122/2025	SRI HARINDRA CHAUHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./131/2025	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
3	Bail Appln./237/2025	MD MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MS J BORUAH MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
4	Bail Appln./240/2025	BIKASH KUMAR ALIAS VIKASH KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
5	Bail Appln./241/2025	YUVRAJ PULAMI Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
6	Bail Appln./245/2025	NETRO BAHADUR BISWAKARMA Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
MOTION				
7	AB/76/2025	IRFANUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
8	Crl.Pet./78/2025 FIXED	MS TANUSHREE BANERJEE Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
9	AB/103/2025	SALMAN ALI @ SALEMAN ALI @ SALEMON ALI Versus THE STATE OF ASSAM	MR MONZUR K CHOUDHURY MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
10	AB/129/2025	JAKIR KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

11	AB/138/2025	SIBU MANDAL Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
12	AB/140/2025	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
13	AB/183/2025	BHAGYAJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
14	AB/184/2025	SAMIRAN GOSWAMI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
15	AB/187/2025	RAFIKUL MONDAL AND ANR Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
16	AB/189/2025	WAZIDUR KHAN @ RAJ KHAN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
17	AB/192/2025	RAJESH RAM Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
18	AB/193/2025	TARMUZ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
19	AB/194/2025	KHAJA ALI ALIAS TOMSER ALI MONDAL, Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
20	AB/195/2025	APESH ALI ALIAS AFESH ALI AND ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
21	AB/197/2025	KUTUBUDDIN AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM
22	AB/198/2025	GUNIN BORA AND ANR Versus THE STATE OF ASSAM	MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA K BHARALI	PP, ASSAM
23	AB/199/2025	ASMAT ALI Versus THE STATE OF ASSAM	MR J HUSSAIN MR. A K AZAD MR L HUSSAIN HAFIZUR RAHMAN	PP, ASSAM
24	AB/200/2025	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
25	AB/202/2025 B/O	BILLAL AHMED @ BILLAL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
ADMISSION				
26	CRL.A(J)/8/2025	POULUS MUNDA Versus THE STATE OF ASSAM		PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./3898/2024 BA 3741/2024(D/O), FIXED	MOFIDUL ISLAM AND TWO ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM

28	WITH Bail Appln./3889/2024	ALI AHMED Versus THE STATE OF ASSAM,	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
29	Bail Appln./37/2025 WITH OFFICE NOTE, FIXED	AMIJUL ALI Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
30	Bail Appln./82/2025 FIXED	ROHIT BHOWMICK Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR S DASGUPTA	PP, ASSAM
31	Bail Appln./141/2025 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
BAIL HEARING				
32	AB/2740/2024 FIXED	SAIFUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DAS MS S DAS	MOTIUR RAHMAN (INFORMANT) PP, ASSAM
33	AB/2909/2024 FIXED	RANJIT GHOSH AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
34	AB/2924/2024 FIXED	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS	MR. B K DAS (FOR INFORMANT) PP, ASSAM
35	AB/3000/2024 FIXED	MANIRUL HOQUE @ MANIR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
36	AB/3050/2024 FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
37	AB/3135/2024 FIXED	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
38	AB/3201/2024 FIXED	REJEK ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
39	AB/3272/2024 WITH OFFICE NOTE, FIXED	SETAB UDDIN Versus THE STATE OF ASSAM	MR F Z MAZUMDER	MR. A AHMED(INFORMANT) U U KHAN(INFORMANT) MR A AHMED (INFORMANT) PP, ASSAM
40	AB/3276/2024 FIXED	JABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	MR H A AHMED (INFORMANT) PP, ASSAM
41	AB/3328/2024 FIXED	TAK BDR THAPA @ TAK BAHADUR THAPA @ PARSURAM THAPA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM
42	AB/3338/2024 FIXED	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
43	AB/3349/2024 FIXED	DIKSHITA DEKA AND 5 ORS. Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
44	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
45	AB/3432/2024 FIXED	SURAJIT DEKA Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM

46	AB/3437/2024 FIXED	ABDUL BAREK @ ABDUL BARIK AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
47	AB/26/2025 FIXED	OMEDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
48	AB/27/2025 FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	T A LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
49	AB/71/2025 FIXED	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM

ORDERS

50	RFA/28/2024 WITH LCR, B/O	K. LAKSHMITON SINGHA Versus BIJOY BHUSHAN DAS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR
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HEARING

51	RFA/60/2019 WITH LCR, B/O	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
	WITH I.A.(Civil)/1932/2019 in RFA/60/2019	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
52	Crl.A./32/2020 WITH LCR 4 FILES, P.B.-1, FIXED	SRI RAJESH NARAH @ SANJU Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
10)	MR. R P SINGH	29-01-2025	To	18-02-2025
11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
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18)	DARAK ULLAH	04-02-2025	To	07-02-2025
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20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,4th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RSA/239/2024	MARAN BISWAS AND 5 ORS Versus BHARAT BISWAS AND 3 ORS	MR. A ROSHID MS. R CHOUDHURY MS. T BEGUM	
	WITH I.A.(Civil)/4055/2024 in RSA/239/2024	MARAN BISWAS AND 5 ORS Versus BHARAT BISWAS AND 3 ORS	MR. A ROSHID MS. R CHOUDHURY MS. T BEGUM	
2	Bail Appln./948/2024	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
MOTION (BA)				
3	Bail Appln./244/2025	MASUK RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
4	Bail Appln./250/2025	SRI AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
MOTION				
5	CRP(IO)/542/2024 FIXED	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA
6	Crl.Pet./1561/2024 B/O	DEBRAJ DAS Versus NAMITA DAS AND ANR.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
7	Crl.Rev.P./25/2025 B/O	MD SARIFUDDIN SK @ SHORIFUDDIN SK Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	WITH I.A.(Crl.)/74/2025 in Crl.Rev.P./25/2025	SARIFUDDIN SK @ SHORIFUDDIN SK Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
8	AB/180/2025	WASMINA PARVEEN MIMI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM

ADMISSION

9	WP(C)/2441/2023 FIXED	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
10	Crl.Pet./424/2024 B/O	M/S GOELS COIR FOAM (INDIA) PVT LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	MR. H SARMAH (R-2) MR. S DUTTA (R-2) PP, ASSAM
11	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C

BAIL HEARING (BA)

12	Bail Appln./2974/2024 FIXED	REKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	Bail Appln./3719/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./3830/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAYEED AHMED Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
15	Bail Appln./54/2025 FIXED	RIJU KANTA PEGU Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
16	Bail Appln./86/2025 WITH OFFICE NOTE	ARBIND RAY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
17	Bail Appln./89/2025 WITH OFFICE NOTE, FIXED	RUPEN RABHA Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
18	Bail Appln./98/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABBAS ALI @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
19	Bail Appln./106/2025 WITH OFFICE NOTE, FIXED	FERDAUS RAHMAN Versus THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
20	Bail Appln./111/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JEHERUL ISLAM Versus JELEKHA KHATUN AND ANR	MR. S I BORA	PP, ASSAM
21	Bail Appln./155/2025 FIXED	AHMED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA MR. S S AHMED	PP, ASSAM
22	Bail Appln./168/2025 WITH OFFICE NOTE, FIXED	TAUFIQUE ALI @ MD TOFIQ ALI Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/3140/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BADHRUDH JAMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
24	AB/10/2025 WITH OFFICE NOTE, FIXED	RAHMAT ALI AND AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID	MR. U CHOUDHURY, Legal aid counsel, (R-2) PP, ASSAM

25	AB/139/2025 FIXED	BASHID RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	SPECIAL PP ASSAM
26	AB/145/2025 FIXED	NAYAN JYOTI KALITA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
ORDERS				
27	W.P.(CrI.)/35/2022 FIXED	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A N AHMED	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.
28	CrI.Pet./251/2024 B/O	DEEPANKAR BORO AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM
29	I.A.(CrI.)/989/2024 FIXED in CrI.Rev.P./8484/2024 WITH CrI.Rev.P./8484/2024 (Filing Number)	SRI PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR (G)	MR. K D CHETRI MR. P BAJAJ MR. N K MURRY	MR. R DEV (R-2) PP, ASSAM
30	CrI.Pet./1302/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	TAPOBRAT CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
31	CrI.Pet./1599/2024 FIXED	MORZINA BEGOM Versus THE STATE OF ASSAM AND 2 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	MR. B K BHAGAWATI (R-2) PP, ASSAM
HEARING				
32	RSA/209/2017 PART-HEARD, WITH LCR, FIXED	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
33	CrI.Pet./1002/2014 B/O	FAKAR UDDIN Versus DURJAN KHAN and ANR.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MS.M DEKA MR.A KALAM	PP, ASSAM
34	CrI.Pet./485/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	DIMBESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR T RAJBONGSHI MR. B P SINHA	MR. D GOGOI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
10)	MR. R P SINGH	29-01-2025	To	18-02-2025
11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025

15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
17)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2352/2014 PART-HEARD, FIXED, B/D.BARUAH	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS MS. N BORDOLOI ASSTT.S.G.I. SC, REVENUE
2	WP(C)/8851/2018 (ADMISSION), PART-HEARD, FIXED	RIMPI BORA Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. S S ROY (R1, R2, R3) MR. S BORTHAKUR (R1, R2, R3) MS. N BORDOLOI MR. I BORTHAKUR SC, REVENUE SC, FOREST
ADMISSION				
3	WP(C)/363/2024 FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
FOR HEARING U/O XLI RULE II C.P.C.				
4	RSA/235/2024 CAVT. NO.10002/024, FIXED	LIKHESWAR CHUTIA Versus ON THE DEATH OF CHENIRAM KALITA HIS LEGAL HEIRS SNEHMOEE SAIKIA KALITA AND ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	MR. K R BORA R GOGOI MR. D K BORAH FOR CAVEATOR
ORDERS				
5	RSA/79/2022 WITH LCR, B/O	ATUL DAS AND 3 ORS. Versus KAMAL CHANDRA HAZARIKA	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	MR. P J SAIKIA MR. P BORDOLOI MR D BHUYAN MR K J SAIKIA
	WITH I.A.(Civil)/743/2023 in RSA/79/2022	KAMAL CHANDRA HAZARIKA, Versus ATUL DAS AND 3 ORS.	MR. P BORDOLOI MR D BHUYAN	MR. D C C PHUKAN

6	CRP(IO)/129/2024 B/O	SUNANDA RAM CHOUDHURY Versus HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
HEARING				
7	RSA/139/2008 WITH LCR.	DHARMESWAR SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS AND ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI
8	RSA/113/2011 WITH LCR	SMTI. BHARATI BARMAN and 8 ORS, Versus SANKAR KUMAR RAHUT,	MR.R L YADAV MS.K YADAV MR.A KABRA MS.A BARUA	MR.N DEBNATH
9	MFA/5/2012 WITH LCR 1 FILE	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
10	MFA/59/2012 WITH LCR	MOUSUMI GHOSH Versus UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN
11	MFA/87/2012 WITH LCR	GOPI BALA BARPHUKAN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA	MSB DEVI MR G GOSWAMI, RLY.ADV. MR.D N GOGOI MS.R BORAH MR.K HAZARIKA SC, NF RLY MS.C HAZARIKA
12	RSA/240/2012 WITH LCR	MD MAIN UDDIN and 2 ORS Versus JAYANTA DAS and 9 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
	WITH MC/3489/2012 in RSA/240/2012	MD MAIN UDDIN and 2 ORS Versus JAYANTA DAS and 9 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	
13	RSA/260/2013 WITH LCR, FIXED	BABLA SINHA AND 3 ORS. Versus ON THE DEATH OF RANJIT NAG CHOUDHARY HIS LEGAL AND SUCCESSORS and 3 ORS.	MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA	MR.A B CHOUDHURY MR G N SAHEWALLA (R- 3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)
14	MACApp./157/2014 WITH LCR.	UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS.	MS. R DUTTA MR.S S SHARMA MS.L SHARMA MRA SHARMA	
	WITH MC/1811/2014 in MACApp./157/2014	UNITED INDIA INSURANCE CO. LTD. Versus GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
15	MACApp./278/2014 WITH LCR.	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. A BHATTACHARYYA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)

16	MACApp./76/2016 WITH LCR.	THE UNITED INDIA INSURANCE CO LTD Versus SMTI PUNESWARI HAZARIKA and 3 ORS	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA	MR. S DAS (R-2) MR. M DAS MR K DAS (R-2) MR H GOGOI (R-2) P DUARAH
	WITH I.A./1228/2016 in MACApp./76/2016	THE UNITED INDIA INSURANCE CO LTD Versus SMTI PUNESWARI HAZARIKA and 3 ORS	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA	
17	MACApp./106/2016 WITH LCR.	ORIENTAL INSURANCE CO. LTD. Versus KALPANA DAS and 4 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.M TALUKDAR MR.R DE(R-5) MR.R J SARMA(R-5)
18	MACApp./109/2016 WITH LCR.	SMT NILI DAS and ANR Versus THE MANAGER FUTURE GENERAL INDIA INSURANCE COMPANY LTD and 2 ORS	MR. B K JAIN MS. P CHOUDHURY MS. M DASGUPTA	MR. A K PURKAYASTHA MR. S SARMA (R-2) MR. R GOSWAMI MS. M SAIKIA MR. S ALI (R-2) MS. P BORTHAKUR MS. M BHUYAN (R-2) MR. M S ALI (R-2)
19	RSA/306/2017 WITH LCR	SMTI PUSPA GAYAN Versus THE STATE OF ASSAM and 9 ORS	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA	GA, ASSAM MR. P J SAIKIA (R10) MR. R S MISHRA (R10) SC. BTC
20	RSA/146/2023 WITH LCR, FIXED	BISWAJIT DEB AND 4 ORS. Versus PARUL BALA DEB AND 3 ORS.	MR. S K GHOSH MR. K MIRA	MR. A K PURKAYASTHA (r-1,2,3,4) MR. M K MAJUMDAR (r-1,2,3,4) MR. B K SEN MR. A H ALAMGIR (R-1,2,3 AND 4) MR. S SHARMA (r-1,2,3,4) MR A HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
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11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
17)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3868/2024 B/O	KAMLESH KUMAR Versus THE UNION OF INDIA	MR G J SAIKIA J SINGPHO S K DAS	SC, NCB
2	Bail Appln./242/2025	NASIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3591/2024 FIXED, WITH SCANNED COPY OF LCR	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./91/2011 WITH LCR.	PURANANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. N M DUTTA (R-1) MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
2	MACApp./198/2011 WITH LCR.	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR. C CHAKRAVARTY (R-2) MR D DAS (R-2) MR B P SARMAH (R-2) B SAHA (R-2) SC, A S T C
3	MFA/62/2012 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus RAJKUMARI DEVI AND ANR.	MRS.U DUTTA MR.A GOSWAMI MR.S DUTTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.F K R AHMED MR.A ALI MD.S ISLAM MR.S DAS MR.A CHOUDHURY MR.N RAJKHOWA MRA A LASKAR
4	MACApp./13/2013 WITH LCR.	UNITED INDIA INSURANCE CO. LTD. Versus SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR. N ISLAM MR M J QUADIR (R2) MR. K MIRA (R2) MR. T K DEY
5	MFA/42/2013 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus MUFASEL ALI AND ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	
6	MFA/58/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
	WITH MC/1095/2013 in MFA/58/2013	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE AND ANR	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
7	MFA/63/2013 WITH LCR 1 FILE, FIXED	UNION OF INDIA Versus M/S. NIRMA LTD	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

8	MACApp./79/2013 WITH LCR.	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
9	MACApp./167/2013 WITH LCR.	UNITED INDIA INSURANCE CO. LTD. Versus RANI JANI and 2 ORS.	MR.R GOSWAMI MR.I ALAM	MR. S DAS MR.I CHOUDHURY MR.B DEKA
10	MACApp./248/2014 WITH LCR.	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
11	MACApp./118/2015 WITH LCR .	UNION OF INDIA and 2 ORS Versus KASEM ALI and ANR	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MR.A R AGARWALA(R-1&2)
	WITH I.A./485/2015 in MACApp./118/2015	UNION OF INDIA and 2 ORS Versus KASEM ALI and ANR	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MS.U CHAKRABORTY	
12	MACApp./127/2015 WITH LCR .	MD JALAUDDIN Versus THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
13	MACApp./185/2015 WITH LCR .	NATIONAL INSURANCE COMPANY LTD. Versus SRI HITESWAR DIHINGIA and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA	MR. D DAS MR. D DAS MR. B J TALUKDAR
14	MFA/113/2016 WITH LCR 1 FILE, FIXED	THE UNION OF INDIA Versus M/S BAJAJ STEEL	MR.D K DEY	MR.K P MAHESWARI MS.M SHARMA MR. DIVYANSH RATHI
15	MACApp./171/2016 CAVT. NO. 476/2016 WITH LCR.	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
	WITH CO/16/2017 in MACApp./171/2016	SMTI JUNEY ROSE KHARPRAN and 3 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
16	MACApp./385/2016 WITH LCR.	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	WITH CO/6/2024 in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
17	CRP/22/2023 WITH LCR 2 FILES, B/O	REHAN UDDIN CHOUDHURY Versus TAJ UDDIN LASKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR MR S S ISLAM MS S AHMED

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/4033/2024 FIXED in Cont.Cas(C)/7/2024 WITH Cont.Cas(C)/7/2024	MOFIQUDDIN AHMED HAZARIKA Versus SMTI MOUCHUMI BARUA, ACS MOFIQUDDIN AHMED HAZARIKA Versus NEERA DAULAGUPU	MR MEHBOOB RAHMAN SODIAL MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	
ADMISSION				
2	WP(C)/706/2019 FIXED	KHARGALATA DEVI Versus THE UNITED BANK OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
3	WP(C)/4641/2020 FIXED	SUDIP BHATTACHARJEE Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4) SC, A G V B
4	WP(C)/1629/2023 B/O	PROMILA BEYPI Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	MR A SARMA SC, WPT AND BC SC, APTDC SC, FINANCE DEPTT.
5	WP(C)/6278/2023 B/O	RAM MOHAN HAZARIKA AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR B M DEKA S YESMIN MR P R SARMA MR D MEDHI P. NAIDING	MR. K N CHOUDHURY (R8, R9) MR. S S ROY (r-1) MISS. R R KAKATI (R8, R9) MS N MAHANTA (R8, R9) N GAUTAM (R8, R9) DY.S.G.I. MS SABINA AHMED (R8, R9) SC, I O C
6	WP(C)/2537/2024 FIXED	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM
7	WITH WP(C)/7743/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM

8	WP(C)/2697/2024 FIXED	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I. ISHANI SHOME(R-2)
	WITH I.A.(Civil)/2528/2024 in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
	WITH I.A.(Civil)/3556/2024 in WP(C)/2697/2024	GENERAL INSURANCE PUBLIC SECTOR ASSOCIATION Versus LATHRANG BORN BUAM AND ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S P SHARMA
9	WP(C)/2715/2024 FIXED	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
		ORDERS		
10	MC/74/2024 FIXED in WP(C)/6609/2023	M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS	MR. D DOLEY MS A DEKA	GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2)
	WITH WP(C)/6609/2023	M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS	MR. R P SARMAH MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2)
		QUASHMENT		
11	Crl.Pet./36/2017 PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	NIZAME UDDIN BARBHUIYA and 2 ORS. Versus DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR.D CHAKRABARTY(R-1) MS.S HAZARIKA(R-1) PP, ASSAM
		HEARING		
12	Crl.A./161/2008 PART-HEARD, WITH LCR 1 BUNDLE	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
13	WP(C)/938/2017	ON THE DEATH OF MAFIZUR RAHMAN SAIKIA HIS WIFE Versus THE STATE BANK OF INDIA and 8 ORS.	MS.S K NARGIS MR. R KALITA	MR. B D KONWAR SR. ADV. MR.K K DEY(R- 1-7) MRS J M KONWAR MRV K BAROOAH(R- 1-7) MRS BAISHYAR- 1-7

14	WP(C)/2875/2019	ARUP DAS SARANIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, BTC SC, REVENUE SC, DLR
15	WP(C)/470/2020 FIXED	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
WITH				
16	WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
WITH				
I.A.(Civil)/611/2020 in WP(C)/577/2020		DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
WITH				
17	WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
WITH				
18	WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
WITH				
19	WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
20	WP(C)/733/2020	MALABIKA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	GA, ASSAM SC, REVENUE
21	WP(C)/538/2023	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
10)	MR. R P SINGH	29-01-2025	To	18-02-2025
11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
17)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1086/2024 FIXED	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
2	AB/3030/2024 FIXED	DIPAK KUMAR PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
3	AB/3363/2024 FIXED	SAHED AHMED LASKAR AND ANR. Versus CRNTRAL BUREAU OF INVESTIGATION (CBI)	MR. A LAL MR. SAHEEL N M	SPL. PP, C.B.I.
4	AB/123/2025 FIXED	JOHUR ALI Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
ORDERS				
5	I.A.(CrI.)/1226/2023 BA 2622/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./2622/2023 WITH	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
6	Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
HEARING				
7	CrI.A./50/2011 PART-HEARD, WITH LCR 1 BUNDLE, P.B.-1, FIXED WITH I.A.(CrI.)/1140/2024 in CrI.A./50/2011	ARUNA PHUKAN Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI N P DAS MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE	SC, CBI
		QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I	MR. A K BHATTACHARYYA	SC, CBI SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
10)	MR. R P SINGH	29-01-2025	To	18-02-2025
11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
17)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



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[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[HONOURABLE MR. JUSTICE S.K. MEDHI WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING FROM THE ITANAGAR BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/109/2019 5 Y 7 M 15 D : (AT 10:30 AM)	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
2	Crl.A./86/2023 1 Y 11 M 25 D : (AT 10:30 AM)	KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/808/2023 in Crl.A./86/2023	RATAN DAS Versus THE STATE OF ASSAM AND ANR.	MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
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20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



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[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./488/2024 FIXED	BIRI TALING Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	PP, ASSAM SPECIAL PP ASSAM
2	Crl.Pet./66/2025 FIXED	NIRANJAN BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
3	AB/127/2025	SHRI RAJKUMAR KOIRI AND ANR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
<u>ADMISSION</u>				
4	Crl.Pet./8/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MD MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
5	Crl.Pet./538/2020	MD. MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA	PP, ASSAM
6	Crl.Pet./1229/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	AZHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	MS. R. R. BORAH (R-2) MR. A A R KARIM (R-2) MS. G.PURI (R-2) MR. A DEB (R-2) MR. M HOQUE (R-2) MR. S RAHMAN (R-2) PP, ASSAM
7	Crl.Pet./1312/2023 FIXED	DHRUBA JYOTI KAKATI Versus RIJUMANI KAKATI	MR N AHMED MR R CHAKRAVORTY S RABHA	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI
	WITH I.A.(Crl.)/1195/2024 in Crl.Pet./1312/2023	DHRUBA JYOTI KAKATI Versus RIJUMANI KAKATI	MR R CHAKRAVORTY MR R CHAKRAVORTY S RABHA	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI
8	Crl.Pet./1516/2024 FIXED	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MS. J GHOSH	MR. S GOGOI (R-2) MS. G GOGOI (R-2) MS. A GOGOI (R-2) PP, ASSAM

9	Crl.Pet./37/2025 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./3760/2024 FIXED	BITUL SENAPATI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A N IQBAL MR. A NAYAK R HAQUE	PP, ASSAM
11	Bail Appln./3792/2024 FIXED	HASINUR ISLAM Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
12	Bail Appln./3796/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. M. KHATUN	MR D K BHATTACHARYYA, (AMICUS CURIAE, R-2) PP, ASSAM
13	Bail Appln./61/2025 FIXED	SAHIL AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
14	Bail Appln./63/2025 FIXED	BAPDHAN ALI @ RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	PP, ASSAM
15	Bail Appln./78/2025 FIXED	JAYANTA HALOI AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
16	Bail Appln./81/2025 FIXED	JAYANTA HALOI AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
17	Bail Appln./135/2025 FIXED	NITUL ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MD R ISLAM	PP, ASSAM
WITH				
18	Bail Appln./112/2025	ABU BAKKAR SIDDIQUE @ RAHUL @ ABU BAKKAR SIDDIK Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR U U KHAN	PP, ASSAM
19	Bail Appln./144/2025 FIXED	AJMAL HUSSAIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MD A ISLAM	PP, ASSAM
20	Bail Appln./177/2025 FIXED	GAUTAM BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	Bail Appln./183/2025 FIXED	MOUKTIK DUTTA AND ANR Versus THE STATE OF ASSAM	MR A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
22	Bail Appln./192/2025 FIXED	ASHIYA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
BAIL HEARING				
23	AB/2219/2024 FIXED	SHEK KALAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	PP, ASSAM
WITH				
24	AB/2536/2024	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
25	AB/2640/2024 WITH OFFICE NOTE, FIXED	ROKIBUL HUSSAIN @ MD. ROKIBUL Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MD IMRAN	MR S M ABDULLAH P (R-2) MS F HUSSAIN (R-2) MR. S RAHMAN (R-2) MD R ISLAM (R-2) PP, ASSAM

26	AB/2795/2024 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
27	AB/3051/2024 FIXED	RAJIB HUSSAIN LAKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	MR. N G KUNDU (R-2) R SAHA (R-2) PP, ASSAM
28	AB/3091/2024 WITH OFFICE NOTE, FIXED	MANASH KUMAR SEAL AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
29	AB/3123/2024 FIXED	SRI SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
30	AB/3264/2024 FIXED	BABULAL NARZARY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
31	AB/3273/2024 WITH OFFICE NOTE, FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
32	AB/3313/2024 FIXED	ALTAF ALI @ ALTAF HUSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS MS SURAYA RAHMAN	PP, ASSAM
33	AB/3382/2024 FIXED	RAKIBUL HASSAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
34	AB/3393/2024 FIXED	JAHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM
35	AB/30/2025 FIXED	AFJAL HUSSAIN BEPARI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
36	AB/66/2025 FIXED	BHARATI HAZARIKA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
37	WITH AB/118/2025	BIKRAM BARUAH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. R ALI	PP, ASSAM
38	AB/109/2025 FIXED	MUBARAK ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
ORDERS				
39	I.A.(CrI.)/405/2024 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./437/2023 WITH CrI.A./437/2023	GIRIN GOGOI, Versus THE STATE OF ASSAM,	MR. K BORUAH MS P DAS	MS B CHOUDHURY, AMICUS CURIAE(R-2) PP, ASSAM
	WITH I.A.(CrI.)/1153/2023 in CrI.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	MS B CHOUDHURY, AMICUS CURIAE(R-2) PP, ASSAM
40	I.A.(CrI.)/1283/2024 CRL.REV.P. 507/2012(D/O), FIXED in CrI.Rev.P./507/2012	DILIP KR. DAS Versus STATE OF ASSAM and ANR	MR P KATAKI	MR. A K BHUYAN PP, ASSAM

HEARING

41	Crl.A./75/2023 6 Y 6 M 17 D:(AT 2:00 PM), (TOP OF THE LIST), LCR 2 FILES, FIXED	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
	WITH I.A.(Crl.)/165/2023 in Crl.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
42	Crl.Rev.P./140/2011 WITH LCR 4 FILES, FIXED	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
43	Crl.Rev.P./365/2012 WITH LCR 3 FILES, FIXED	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
44	Crl.Pet./432/2012 WITH LCR 2 FILES, FIXED	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
	WITH I.A.(Crl.)/20/2025 in Crl.Pet./432/2012	DWIPEN @ DIPEN BARMAN Versus ON THE DEATH OF GOLK KALITA MINOR HIS LEGAL HEIRS AMIT KALITA	MR H DAS	PP, ASSAM
45	Crl.Pet./68/2016 WITH LCR 2 FILES, FIXED	SRI JITUL DOWERAH Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM
46	Crl.Rev.P./493/2022 WITH LCR(PHOTOCOPY), B/O	CHANDU MIA LASKAR Versus JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	MR M J QUADIR MR S S ISLAM
	WITH Crl.Pet./1292/2023	ZAHIRUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. A K HANNAN	MS. B DEVI (R-2) MS. S BORA (R-2) MR. P BORAH (R-2) PP, ASSAM
48	Crl.A./197/2023 WITH LCR 2 FILES, FIXED	SARAT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR J KALITA	MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MS T J SAHEWALLA (r-2) PP, ASSAM
49	Crl.A./241/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR. A AHMED N ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/917/2024 in Crl.A./241/2024	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
10)	MR. R P SINGH	29-01-2025	To	18-02-2025
11)	MR. J P SHARMA	30-01-2025	To	05-02-2025

12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
17)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/227/2024 FIXED	NIBARAN CH NATH AND ANR Versus SASHANKA NATH AND 10 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM MR. J LASKAR (R-1 TO 7) SC, PWD
HEARING				
2	MFA/110/2012 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus JITU DAS AND ANR.	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.P DAS MR.N BORUAH MS.R T DAS MR.S DAS
3	MFA/127/2013 WITH LCR 1 FILE	ORIENTAL INSURANCE CO LTD Versus KALAM HUSSAIN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A R AGARWALA(R-1)
4	MFA/140/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMT. SUNITA DEVI and ANR,	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.S C PANDIT MR.J KALITA MR. N BORUAH (R1) MR S DAS (R1) MS.J RABHA
5	MACApp./126/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
6	WITH MACApp./127/2014 WITH LCR.	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)

	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
7	WITH MACApp./128/2014 WITH LCR.	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
8	MACApp./22/2015 WITH LCR.	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
9	MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	MS A SAIKIA MR T KALITA MR. A KAKATI MS M DEY MR S KHAN
	WITH MC/1037/2015 in MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	
10	MACApp./241/2015 WITH LCR.	SMTI RENU BALA DAS Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	MS. R D MOZUMDAR (R-1) MR. A DUTTA (r-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
11	MACApp./255/2016 WITH LCR.	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus MUST SUFIA KHATUN and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M DUTTA(R- 1&3) MS.M BARMAN(R- 1&3) MS.D GHOSH(R- 1&3) MR.M ISLAMR- 1and3
12	MACApp./985/2018 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. BINA DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K BHATRA (R6) MR D MONDAL MS. S BURAGOHAIN (R6) MR. P SARMA MR. D BHUYAN (R6)
13	WITH MACApp./984/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. LAKHI BORO AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR (R5) MD. R ALI MR D MONDAL MR. A M KHAN MR. P SARMA MS. C MOZUMDAR (R5) MR. S P SHARMA (R5)
	WITH I.A.(Civil)/2221/2020 in MACApp./984/2018	SMTI. LAKHI BORO AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR D MONDAL MR. P SARMA	

14	WITH MACApp./8/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. JUNU RABHA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA (R6) MD. R ALI MR D MONDAL MR N N BHUYAN (R6) MR. A M KHAN MR. U K DUTTA (R6) MR. B KAKATI (R6) MR. P SARMA
	WITH CO/47/2019 in MACApp./8/2019	SMTI. JUNU RABHA AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR D MONDAL	
	WITH I.A.(Civil)/2841/2019 in MACApp./8/2019	JUNU RABHA AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD.	MR P SARMA MR D MONDAL	MR. R GOSWAMI
15	WITH MACApp./24/2019 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR MD. R ALI MR D MONDAL MR. A M KHAN MR. P SARMA MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/99/2019 in MACApp./24/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH CO/10/2023 in MACApp./24/2019	SMTI. SANTANA KALITA BORAH @ SANTANA KALITA AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR D MONDAL MR. P SARMA	MS. R D MOZUMDAR MR. A M KHAN MS. P BORTHAKUR
16	MACApp./41/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/613/2023 in MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL
	WITH I.A.(Civil)/900/2023 in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/7795/2015 BY SLIP	PUSPA RAM BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.N C DAS	GA, ASSAM
2	WP(C)/2850/2017 BY SLIP	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
3	WP(C)/9508/2019 BY SLIP	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
4	WP(C)/4321/2021 BY SLIP	KAMALI BARO @ KAMALI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
5	WP(C)/903/2023 BY SLIP	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
6	I.A.(Civil)/2223/2024 BY SLIP in WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT
	WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
7	WITH WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
8	WITH WP(C)/428/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.

9	WITH WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.
<u>TO BE SPOKEN TO</u>				
10	WP(C)/1340/2013 BY SLIP	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
11	WP(C)/4500/2014 BY SLIP	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
12	WP(C)/5735/2018 BY SLIP	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
<u>TOP OF THE LIST</u>				
13	WP(C)/6337/2017 PART-HEARD, FIXED	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
14	WP(C)/1015/2017	PRASANNA DEKA Versus EXECUTIVE ENGINEER, PWDROADS and 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.M BHATTACHARJEE SC, PWD (ROADS)
15	WP(C)/1531/2017	RUPAM THAKURIA and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY MR. D J DAS MR.J PATOWARI
16	WP(C)/2491/2017	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR. A GANGULY (r-1,2) MR.A J GHOSH(R- 1&2) MR. A DHANUKA (r-1,2)
17	WP(C)/3063/2017	MANGRA ORANG Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.P BISWAS	GA, ASSAM
18	WP(C)/6117/2017	MAHENDRA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.U K GOSWAMI MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	GA, ASSAM MR.B GOGOI SC, FINANCE SC, HEALTH

19	WP(C)/997/2018	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
20	WP(C)/5308/2018 B/O	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
21	WP(C)/2452/2020 FIXED	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
ADMISSION				
22	WP(C)/4572/2023 FIXED	UNION OF INDIA AND 3 ORS Versus STATE OF ASSAM AND 5 OTHERS	MR. B CHAKRAVARTY SC, C.G.C.	DR. B AHMED (R-5) GA, ASSAM MR A U AHMED (R-5) MS. H SARMA (R-5) SC, REVENUE
WITH				
23	WP(C)/5698/2023	ANIMESH MISHRA AND 37 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. A SARMA MR J P CHAUHAN MS T DEBNATH	MR. K GOGOI MR A U AHMED (R-5) MS. H SARMA (R-5) DY.S.G.I.
WITH				
24	WP(C)/5720/2023	LUMDING MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS.	DR. B AHMED MR. M K CHOUDHURY MR A U AHMED MS. H SARMA MR. M SARMA	MR. A K DUTTA (r-1 to 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NF RLY
25	WP(C)/4704/2023 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
WITH				
26	WP(C)/4710/2023	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
WITH				
27	WP(C)/5503/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
28	WP(C)/6178/2023 FIXED	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
HEARING				
29	WP(C)/229/2020	SIEAKTE CHOREI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR H K DAS MR. U PATHAK MR. D J DAS MR A K DAS	GA, ASSAM MR R DHAR, SC, WT & BC MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, ADDL. SR. GA, ASSAM (R-2,4) MR P NAYAK,SC, FINANCE (R-1,3 & 5)
30	WP(C)/1338/2020	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. D KONWAR	SC, APDCL
31	WP(C)/3427/2020 FIXED ,BY SLIP	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.

32	WITH WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
33	WITH WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
34	WITH WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
35	WITH WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.
36	WITH WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
37	WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/558/2024 in WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR A B DEY	27-01-2025	To	04-02-2025
6)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
7)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
8)	MR R ISLAM	27-01-2025	To	04-02-2025
9)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
10)	MR. R P SINGH	29-01-2025	To	18-02-2025
11)	MR. J P SHARMA	30-01-2025	To	05-02-2025
12)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
13)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
14)	MRS. B GOGOI	30-01-2025	To	04-02-2025
15)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
16)	MR S K AGARWAL	04-02-2025	To	11-02-2025
17)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
18)	DARAK ULLAH	04-02-2025	To	07-02-2025
19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025